

Statement*Details of the lending Programme of NABARD in Andhra Pradesh (Rs. in crores)***1. Short Term Loans**

(a) Seasonal Agricultural Operations (July, 1982—June, 1983)	127.95 (Limit sanctioned)
(b) Marketing of crops (July, 1982—June, 1983)	0.30 (Limit sanctioned)
(c) Handloom weavers societies including apex weavers coop. societies (April, 1982 to March, 1983)	23.85 (Limit sanctioned)

2. Long Term Loans

For investments in agricultural and allied projects (July, 1982—June, 1983)	70.00 (estimates)
Loans to State Govt. for contribution to share capital of cooperative credit institutions (April, 1982 to March, 1983)	0.49 (Limit sanctioned)

3. Medium Term Loans

Investment in Agriculture and allied Activities (January—December, 1983)	3.74 (Limits sanctioned)
---	-----------------------------

Unclaimed Jewellery/Valuables in Banks

8493. SHRI BHEEKHABHAI : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3488 on the 30th July, 1982 regarding unclaimed jewellery/valuables in banks and state:—

(a) whether the information asked for in that question has been collected and if so, the details thereof; and

(b) whether there is any proposal to give award to the finders of jewellery in the bank ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) In reply to Unstarred Question No. 3488 on 30.7.82 in the Lok Sabha it had been stated that the time and effort involved in collecting information asked for in that question might not be commensurate with the results intended to be achieved, and hence no information has been collected. As regards jewellery

or other valuables which are inadvertently, or through over-sight, left behind unattended or unsecured by the customers, or which are otherwise found in bank or vault premises, the effort on the part of the bank, in main is to ensure their return to the rightful owners. Each case is dealt with keeping in view legal and other requirements. There is no provision in the banks to give any award, as such, to the actual finders.

Functioning of Food Craft Institute

8494. DR. VASANT KUMAR PANDIT : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) how many food craft Institutes are functioning in the country, their locations and whether Central or State Government responsibility;

(b) the dates on which each of the above started functioning, the stipulated period of Central Government financial responsibility and the actual date when